GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT 

LOK SABHA  
UNSTARRED QUESTION NO. 2511  
TO BE ANSWERED ON 03.12.2019  

GENDER DISCRIMINATION IN MGNREGA 

2511. SHRI ADALA PRABHAKARA REDDY:  
Will the Minister of RURAL DEVELOPMENT be pleased to state:  

(a) whether the Ministry has received any complaint with regard to implementation of MGNREGA in various States particularly regarding wages for both men and women;  
(b) if so, the details thereof;  
(c) whether there is a lot of discrimination in providing employment to women folk; and  
(d) if so, the corrective steps that the Government is taking to provide equal distribution of work and wages between men and women under the scheme?  

ANSWER  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)  

(a) & (b): The Ministry, under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) receives complaints of irregularities/corruption and embezzlement including diversion of funds, non-payment of wages, lack of transparency etc. but not relating to wages for men and women.  

(c) & (d): No, Sir. There is no gender based discrimination under Mahatma Gandhi NREGS. The Ministry along with the States/UTs has been making all efforts for improving the women participation under the Mahatma Gandhi NREGS. To facilitate greater participation of women wage seekers, a separate schedule of rate has been mandated for them with flexible working hours. The percentage of women participation was 54.57 under Mahatma Gandhi NREGS during the FY 2018-19.